

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-202
IB-2083/ND/2019
New IA/4656/2020

IN THE MATTER OF:

M/s Modern Credit Pvt Ltd

....Applicant

Vs.

M/s KPG International Pvt Ltd

.....Respondent

SECTION

U/s 7 IBC Code 2016

Order delivered on 24.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Siddhartha Partha for the IRP

For the Respondent

:

ORDER

IA/4656/2020:-

It is the third status report and same is taken on the record.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)